

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

O.A. NO. 363/2022

IN THE MATTER OF:

VIKRANT TONGAD & ANR.

.....**APPLICANTS**

VERSUS

STATE OF UTTAR PRADESH & ORS.

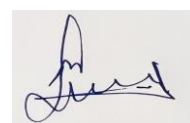
.... **RESPONDENTS**

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RESPONDENT NO. 3

THROUGH



CHAUDHARY LAW OFFICES
Advocates

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Date: 16.10.2024
New Delhi

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A. NO.363/2022

IN THE MATTER OF:

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RESPONDENTS

**STATUS REPORT FOR AND ON BEHALF OF THE
RESPONDENT NO.3/ NEW OKHLA INDUSTRIAL
DEVELOPMENT AUTHORITY**

MOST RESPECTFULLY SHOWETH:

1. That the present Status Report is being filed for and on behalf of the Respondent No.3/New Okhla Industrial Development Authority in respectful Compliance of the Order dated 27.09.2024 passed by this Hon'ble Tribunal in the above captioned matter.
2. That the averments made in Counter Affidavit dated 24.09.2022 filed by the present Respondent/Noida Authority may be read as part and parcel of the instant status report and the same is not being repeated herein for the sake of brevity.
3. That the Applicant/Petitioner has filed objection to the status report dated 06.08.2024 filed by the Noida Authority in the above captioned wherein the Applicant has annexed several



photographs at Page No.17 to 39 of the said objection dated 07.09.2024 (Running Page No.1015 to 1037) in order to substantiate the contention that Noida Authority has concretized the road side.

4. That the instant Status Report is being filed by the Noida Authority in order to refute the allegations made in the said objection dated 07.09.2024 filed by the Applicant.
5. That the photographs annexed by the Applicant at Page No.17 to 39 of the objection dated 07.09.2024 (Running Page No.1015 to 1037) and the status report with regard to same is being shown in the tabular chart as under:

Photographs annexed with Objection dated 07.09.2024	Status Report regarding the same
Photographs annexed at running Page No.1015.	All the Interlocking tiles shown in photograph has been removed except for two meters wide footpath. Supporting photograph is annexed with instant report.
Photographs annexed at running Page No.1016	Interlocking tiles shown in photograph has been put on soil. There is no concretization. Supporting photograph is annexed with this report.
Photographs annexed at running Page No.1017	Interlocking tiles shown in photograph has been put on Granular Sub-Base. There is no

	concretization. Supporting photograph is annexed.
Photographs annexed at running Page No.1018	Interlocking tiles shown in photograph has been put on soil. There is no concretization. Supporting photograph is annexed with this report.
Photographs annexed at running Page No.1019	All the Interlocking tiles shown in photograph has been removed except for two meters wide footpath. Supporting photograph is annexed with instant report.
Photographs annexed at running Page No.1020	Adequate space of 1mtr. X 1 mtr. has been left around the tree.
Photographs annexed at running Page No.1021	Interlocking tiles shown in photograph has been put on over burnt brick and sand filling. There is no concretization. Supporting photograph is annexed with this report.
Photographs annexed at running Page No.1022	Interlocking tiles shown in photograph has been put on Granular Sub-Base. There is no concretization. Supporting photograph is annexed.
Photographs annexed at running Page No.1023	Interlocking tiles shown in photograph has been put on

	Granular Sub-Base. There is no concretization. Supporting photograph is annexed.
Photographs annexed at running Page No.1024	Adequate space of 1mtr. X 1 mtr. has been left around the tree.
Photographs annexed at running Page No.1025	Interlocking tiles shown in photograph has been put on Granular Sub-Base. There is no concretization. Supporting photograph is annexed.
Photographs annexed at running Page No.1026	There are two photographs annexed on the said page. In the photograph annexed on the top interlocking tiles has been put on granular sub-base. It is stated that in the photograph shown below concrete tiles has put however on the said place expansion of road is proposed. Further adequate space of 1mtr. X 1mtr. has been left open. Supporting photograph is annexed with this report.
Photographs annexed at running Page No.1027	There are two photographs annexed on the said page. In the photograph annexed on the top concrete tiles has put however on the said place expansion of road is proposed.

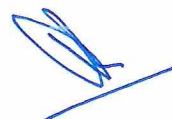


	Further adequate space of 1mtr. X 1mtr. has been left open. It is stated that in the photograph shown below interlocking tiles has been put on granular sub-base. Supporting photograph is annexed with this report.
Photographs annexed at running Page No.1028	There are two photographs annexed on the said page. Interlocking tiles has been put on granular sub base in the photograph shown on the top while in the photograph shown in the bottom interlocking tiles has been put on soil. There is no concretization. Supporting photograph is annexed with this report.
Photographs annexed at running Page No.1029	There are two photographs annexed on the said page. It is stated that removal of interlocking tiles on both places in the photographs is proposed except two meter wide footpath.
Photographs annexed at running Page No.1030	There are two photographs on the said page. Adequate space of 1mtr. X 1mtr. has been left open and removal of C.C. is proposed on the

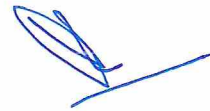
	place shown in the top the page, while on the place shown in the bottom of page, Removal of interlocking tile is proposed except two meter wide footpath.
Photographs annexed at running Page No.1031	Interlocking tiles has been put on Granular Sub-Base the place shown in photograph. Supporting photograph is annexed with this report.
Photographs annexed at running Page No.1032	There are two photographs annexed on the said page. Interlocking tiles has been put on soil in the photograph shown on the top while in the photograph shown in the bottom interlocking tiles has been put on granular sub-base. There is no concretization. Supporting photograph is annexed with this report.
Photographs annexed at running Page No.1033	There are two photographs annexed on the said page. It is stated that interlocking tiles on granular sub base has put on the place shown in the top of the page, while on the place shown in the bottom of page, tiles has been removed. Supporting

	photograph is annexed with this report.
Photographs annexed at running Page No.1034	Interlocking tiles on granular sub base has been put on the places in photograph. There is no concretization. Supporting photograph is annexed with this report.
Photographs annexed at running Page No.1035	Interlocking tiles on granular sub base has been put on the places in photograph. There is no concretization. Supporting photograph is annexed with this report.
Photographs annexed at running Page No.1036	Adequate space around the trees are left open.
Photographs annexed at running Page No.1037	Interlocking tiles on the places shown in the photograph has been put on soil. There is no concretization. Supporting photograph is annexed with this report.

Copies of photographs showing current status of places shown in objection filed by the applicant is being annexed herewith and marked as ANNEXURE-1(COLLY.).



6. That in any case Noida Authority would remove the concretization if the same is brought to its notice. It is humbly submitted that the Noida Authority being a responsible government body is bound to follow and will follow any direction passed by this Hon'ble Tribunal for removal of concretization if any.
7. That the present status report is being filed in the interest of justice and in respectful compliance of the order dated 27.09.2024 passed by this Hon'ble Tribunal.
8. Thus, it submitted accordingly.



RESPONDENT NO.3

Through



CHAUDHARY LAW OFFICES

Advocates

K-2017 (LGF), Chittaranjan Park,

New Delhi-110019

Ph. No. (011)-41053797

Email: chaudharylwoffices@gmail.com

Dated: 16.10.2024
New Delhi



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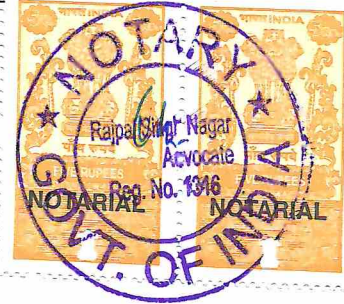
.....

RESPONDENTS

AFFIDAVIT

I, Vijay Kumar Rawal, S/o Sh. Ramdhan Rawal, aged about 46 Years, working as Deputy General Manager (Civil) with the Noida Authority, do hereby solemnly affirm and state as under:

1. That I am working as Deputy General Manager (Civil) with the Respondent No.3/New Okhla Industrial Development Authority and as such in my official capacity I am well conversant with the facts and circumstances of the present case and therefore competent to swear the present affidavit.
2. That the accompanying Status Report has been drafted by the counsel of the Noida Authority under my instruction which I have read and understood and the same is true and correct to



the best of my knowledge and belief and is based on document maintained by the Noida Authority.

- 3. That the contents of this affidavit are true and correct to the best of my knowledge and belief. No part of it is false and nothing material has been concealed thereof.



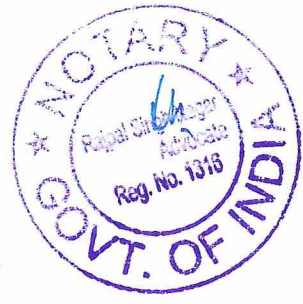
DEPONENT

VERIFICATION


Verified at _____ on this _____ day of October, 2024 that the contents of this affidavit are true and correct to the best of my knowledge and belief. No part of it is false and nothing material has been concealed thereof.



DEPONENT



ATTESTED


Rajpal Singh Nagar
Notary Public Noida
Gautambudh Nagar (U.P.)

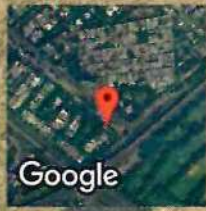
16 OCT 2024

1097

11

ANNEXURE - 1
(COLLY)



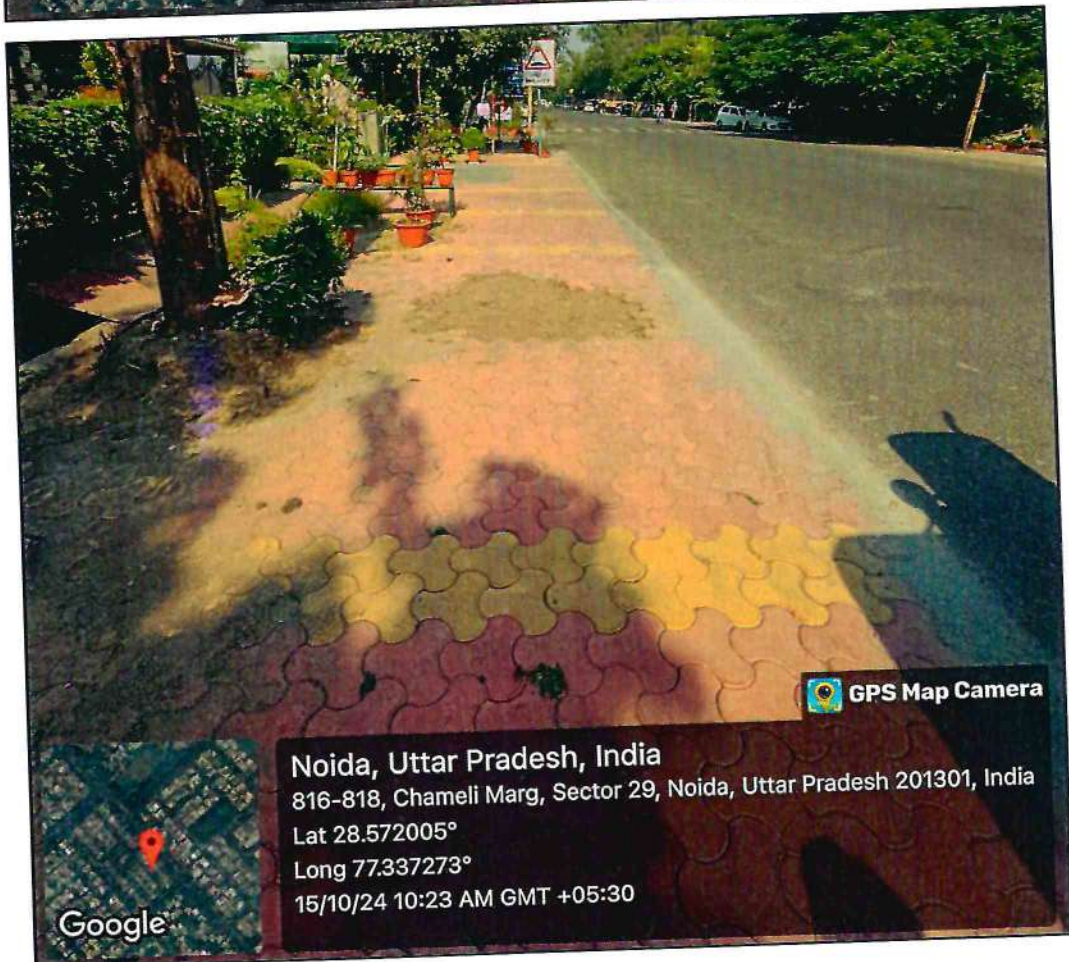


Google

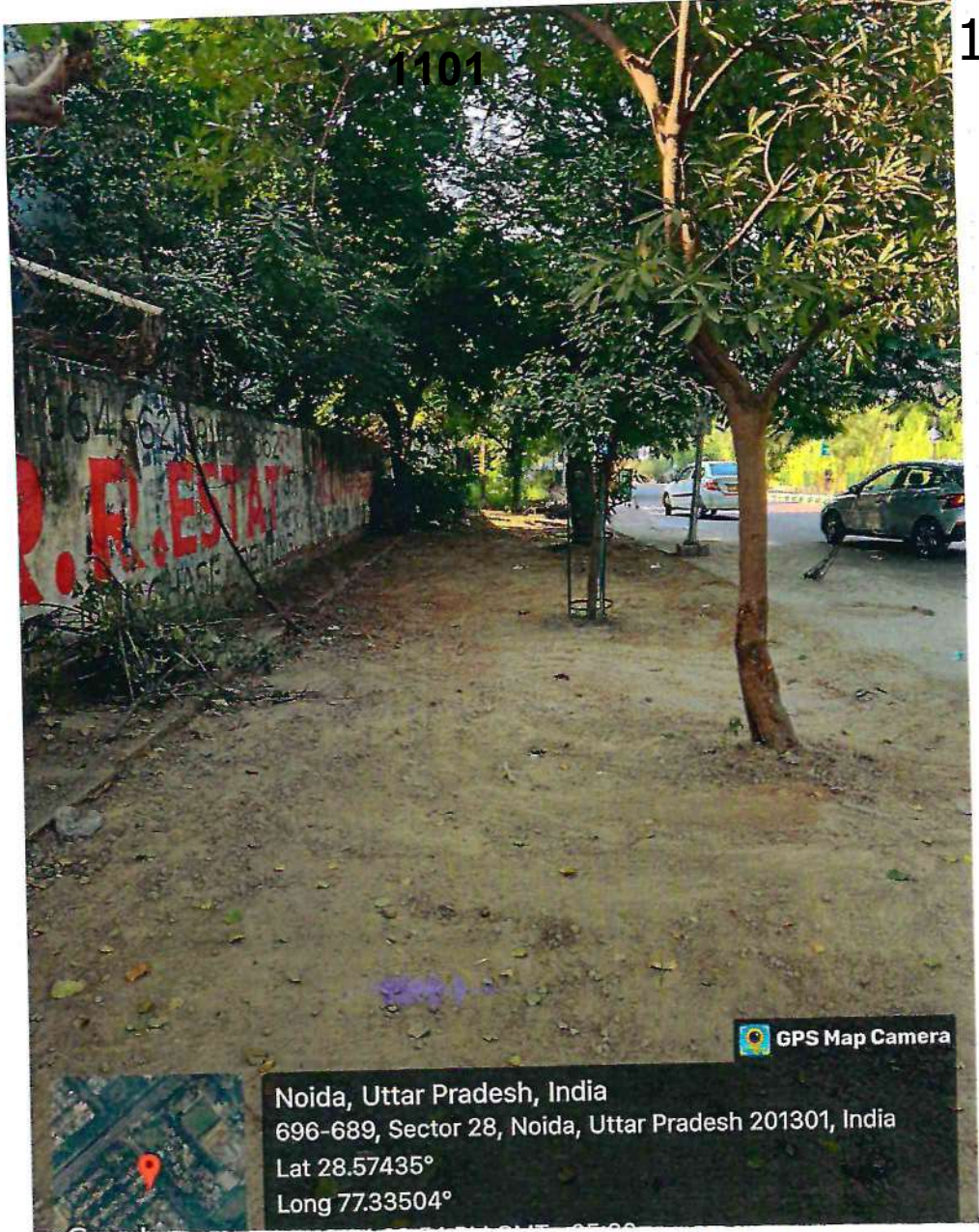
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9, Harijan Basti, Arun Vihar, Sector 37, Noida, Uttar Pradesh 201203, India
Lat 28.563391°
Long 77.339368°
14/10/24 11:36 AM GMT +05:30

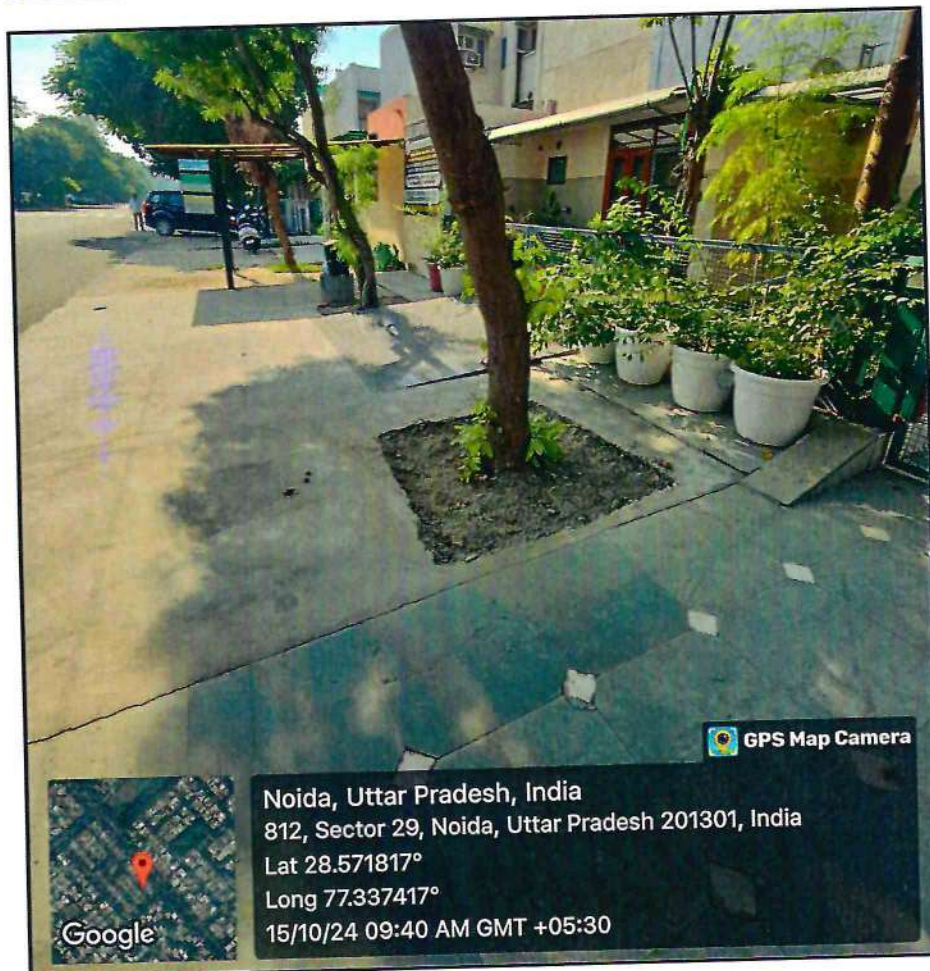
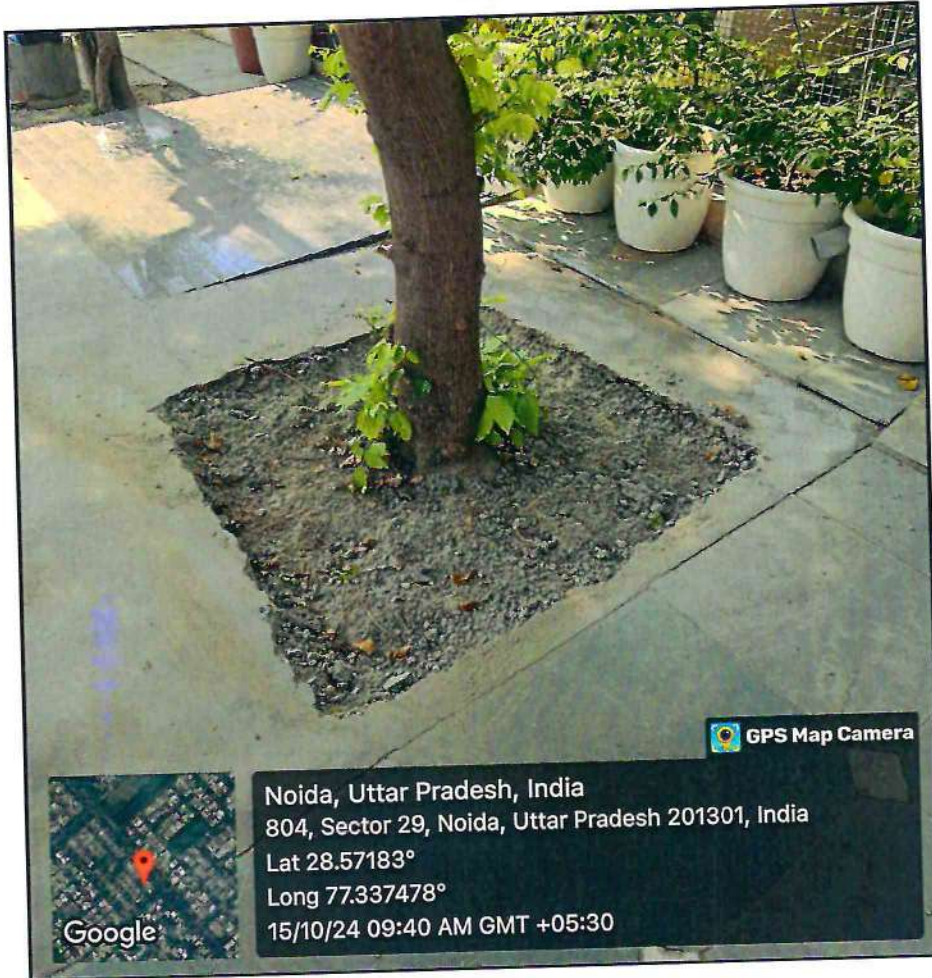


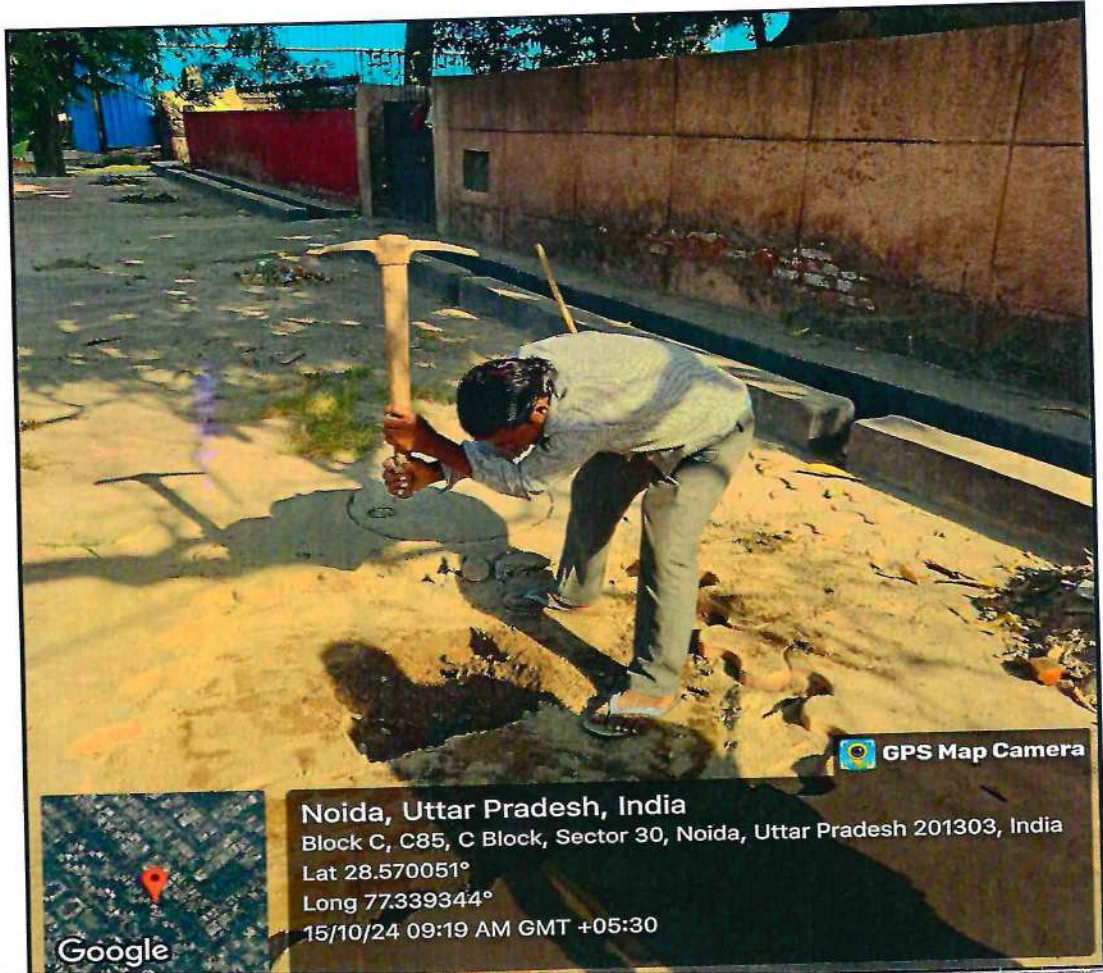




1101









आपत्ति बिन्दु
संख्या



Noida, Uttar Pradesh, India
A, Khandriya Vihar II, Sector 82, Noida, Uttar Pradesh 201304, India
Lat: 28.521720°
Long: 77.301084°
© 2024 Google



GPS Map Camera
Noida, Uttar Pradesh, India
99.JR-WGG Call 5754738517, Khandriya Vihar II, Sector 82, Noida, Uttar Pradesh
201304, India
Lat: 28.52474°
Long: 77.301084°
15/10/24 09:03 AM GMT +05:30
© 2024 Google

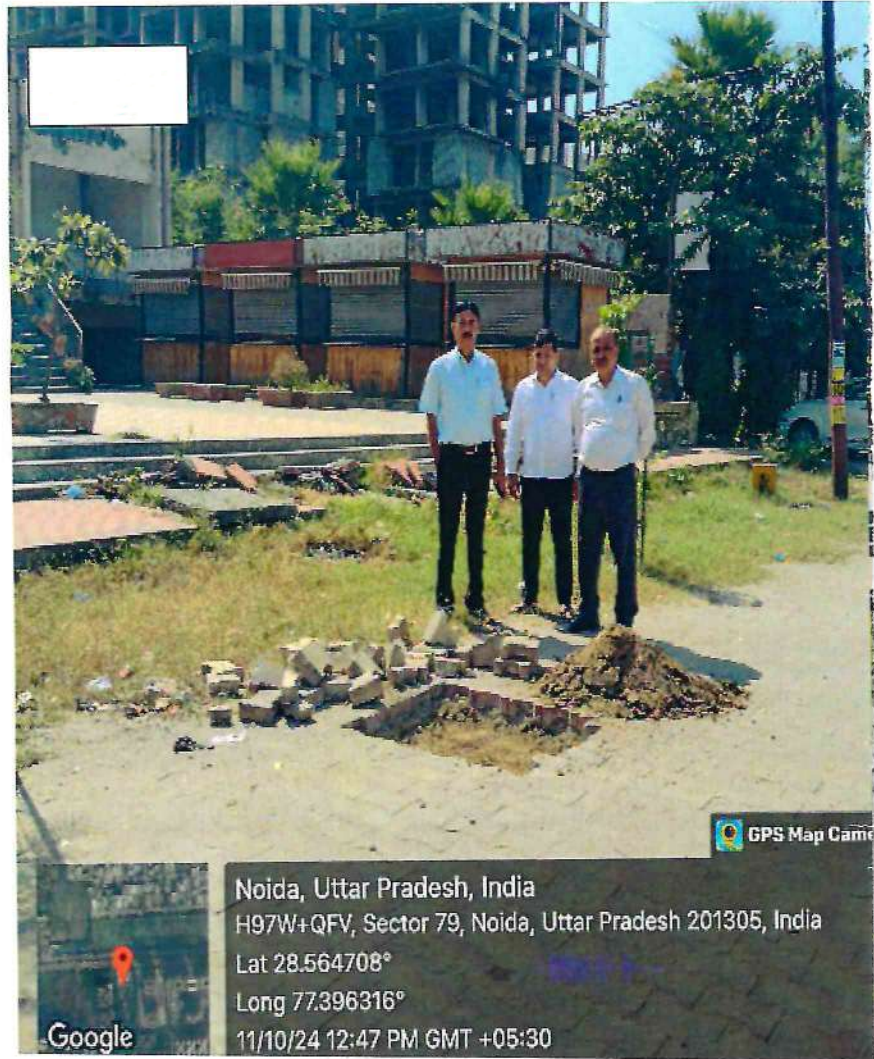
1106



Noida, Uttar Pradesh, India
Eternia Tower Mahagun Mezzaria Hall, ETERNIA TOWER MAHAGUN MEZZARIA, Sector 78, Noida, Uttar Pradesh 201305, India
Lat 28.564017°
Long 77.382411°
15/10/24 09:52 AM GMT +05:30



Noida, Uttar Pradesh, India
Eternia Tower Mahagun Mezzaria Hall, ETERNIA TOWER MAHAGUN MEZZARIA, Sector 78, Noida, Uttar Pradesh 201305, India







H888+ F63, फिल्म सिटी, सेक्टर 16A, नोएडा, उत्तर प्रदेश 201301, भारत

नोएडा

उत्तर प्रदेश

भारत

2024-10-15(मंगल) 10:50(am)



29°C

84°F





GPS Map
Camera Lite

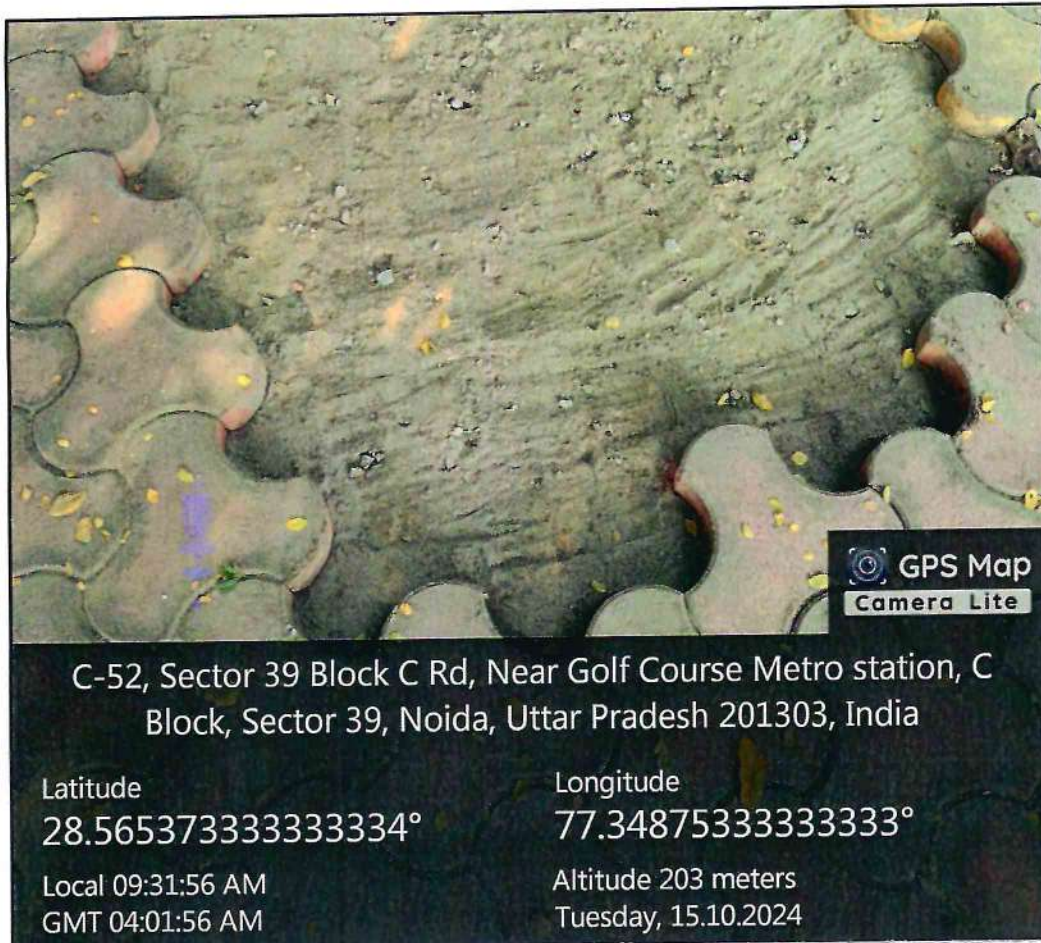
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Longitude
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GMT 03:43:34 AM

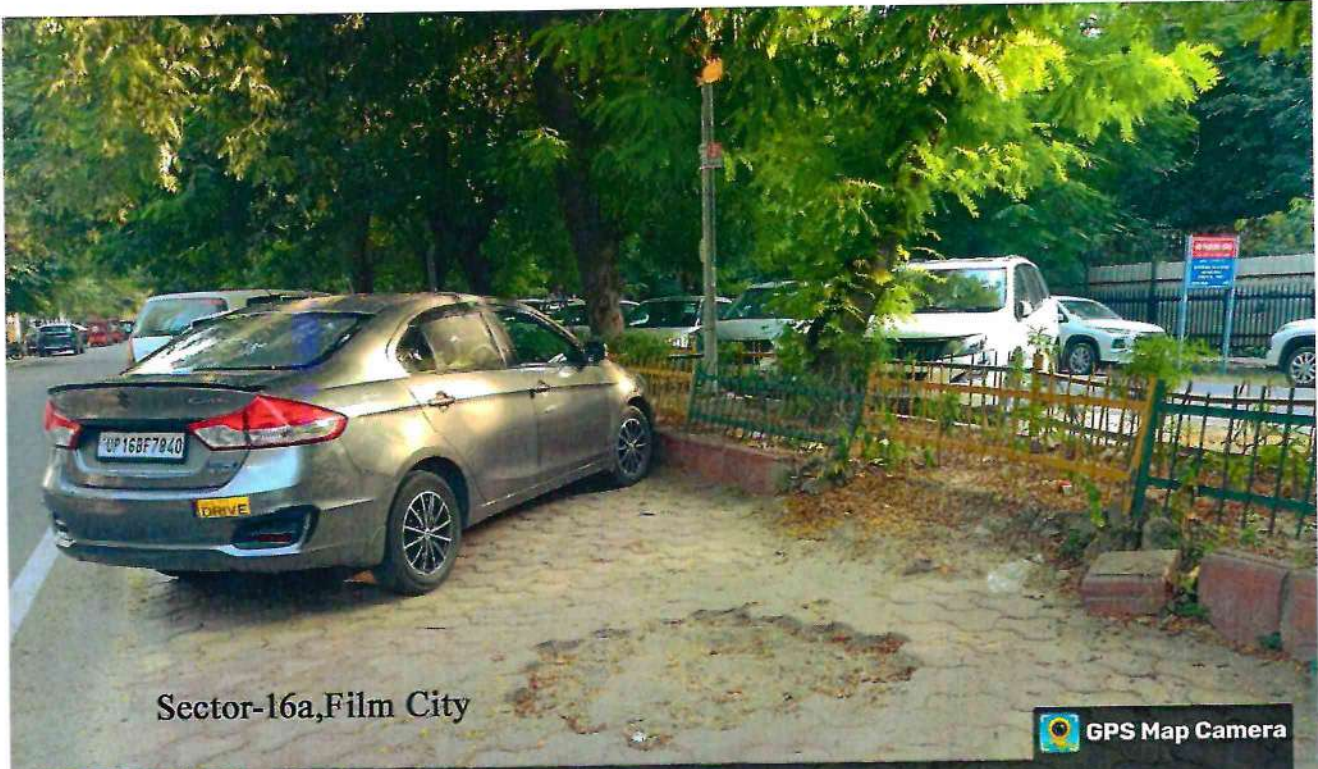
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Tuesday, 15.10.2024



1112

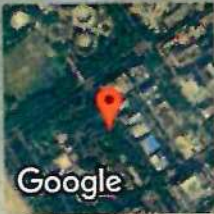
26





Sector-16a, Film City

GPS Map Camera



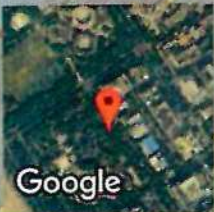
Google

Noida, Uttar Pradesh, India
FC-17-C, Film City Rd, Film City, Sector 16, Noida, Uttar Pradesh 201301, India
Lat 28.570043°
Long 77.314532°
14/10/24 04:16 PM GMT +05:30



Sector-16a, Film City

GPS Map Camera



Google

Noida, Uttar Pradesh, India
FC-17-C, Film City Rd, Film City, Sector 16, Noida, Uttar Pradesh 201301, India
Lat 28.570043°
Long 77.314532°
14/10/24 04:17 PM GMT +05:30



GPS Map
Camera Lite

Mahagun Morpheus Tower-4, MAHAGUN MORPHEUS, E4, Sector
50 Block D Rd, E Block, Sector 50, Noida, Uttar Pradesh 201301,
India

Latitude
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Longitude
77.36807°

Local 09:03:31 AM
GMT 03:33:31 AM

Altitude 202 meters
Tuesday, 15.10.2024



आपत्ति बिन्दु
संख्या

